

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH: HYDERABAD**

OA/21/420/2018

Dated: 26/4/2018

BETWEEN:

J. Chakreshwar, S/o.J. Mallappa,
Aged about 55 years,
Occ: Master Craftsman (Turner), Gr-C,
Ordnance Factory Medak,
Yeddumailaram, Sangareddy District.

..... Applicant

AND

1. Union of India rep. by its
Secretary, Ministry of Defence,
Sena Bhavan, New Delhi.
2. The Director General and Chairman,
Ordnance Factory Board,
10/A SK Bose Road, Kolkata – 700 001.
3. The Senior General Manager,
Ordnance Factory Medak,
Yeddumailaram, Sangareddy (TS).

..... Respondents

Counsel for the Applicants : Mr. B. Pavan Kumar, Advocate
Counsel for the Respondents : Mrs.K. Rajitha, Sr. CGSC

CORAM :

THE HON'BLE MR.JUSTICE R.KANTHA RAO, JUDL. MEMBER
THE HON'BLE MRS. MINNIE MATHEW, ADMN. MEMBER

ORAL ORDER

{ Per Hon'ble Mr.Justice R. Kantha Rao, Judl. Member }

Heard Mr. B. Pavan Kumar, learned counsel appearing for the Applicant.

2. Mrs. K. Rajitha, learned Senior Central Government Standing Counsel takes Notice for the Respondents.

3. A disciplinary inquiry was initiated against the Applicant and at the conclusion of the inquiry, the disciplinary authority passed penalty order dated 23.3.2018 to the effect of reduction of pay by two stages for a period of two years with cumulative effect. Challenging the said penalty order, the Applicant preferred an appeal dated 16.4.2018 to the appellate authority and the same is now pending with the appellate authority. The grievance of the Applicant is that while the said appeal is pending, the Respondents are proposing to implement the punishment order.

4. Since the O.A. is filed with the limited prayer to direct the Respondents not to implement the punishment order pending disposal of the appeal, the O.A. itself can be disposed of at the stage of admission. Consequently, the O.A. is disposed of directing the Respondents not to implement the punishment order dated 23.3.2018 passed against the Applicant till the disposal of the appeal. No order as to costs.

(MINNIE MATHEW)
ADMN. MEMBER

(JUSTICE R.KANTHA RAO)
JUDL. MEMBER

pv